

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION - 123**

Imphal, the 16<sup>th</sup> July, 2021

No.HCM/C-54/2013/RC(J)/1891 : In supersession of earlier notification, the High Court of Manipur is pleased to reconstitute State Court Management System Committee (SCMSC) for the State of Manipur as follow:

1. Chairman : Hon'ble The Chief Justice, High Court of Manipur
2. Members : (A) 2 (two) sitting Judges, High Court of Manipur
  - (i) Hon'ble Mr. Justice Lanusungkum Jamir
  - (ii) Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur
- (B) Director, Manipur Judicial Academy
- (C) Registrar General, High Court of Manipur [Ex-Officio Member]
- (D) Joint Registrar (Judl & Bench), High Court of Manipur  
As Member Secretary [Ex-Officio Member]
- (E) 3 (three) District & Session Judges –
  - (i) District & Sessions Judge, Imphal West
  - (ii) District & Sessions Judge, Thoubal
  - (iii) District & Session Judge, Bishnupur[All Ex – Officio Members]
- (F) Secretary (Law, Govt. of Manipur) [Ex – Officio Member]
- (G) An Expert in Management –  
Mr. Roshan Oinam, Court Manager, High Court of Manipur
- (H) An Expert in computer to be nominated by Hon'ble The Chief Justice –  
Mr. Th. Shantikumar Singh, System Analyst, High Court of Manipur
- (I) One representative of N.G.O. working in the field for improving access to justice and user friendliness of Courts to be nominated by Hon'ble The Chief Justice –  
Mr. Rakesh Meihoubam, Advocate
- (J) 2 (two) Advocates –
  - (i) Mr. H.S. Paonam, Sr. Advocate
  - (ii) Mr. Kh. Tarunkumar Singh, Advocate

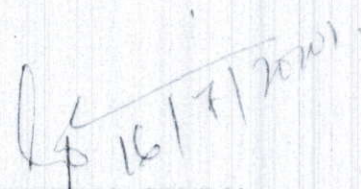
16/7/2021  
(GOLMEI GAIPHULSHILLU)  
REGISTRAR GENERAL

No. HCM/C-54/2013-RC(J)/ 91895-91911

Imphal the 16<sup>th</sup> July, 2021

Copy to:

1. All the District & Sessions Judges, Manipur.
2. All the Registrars, High Court of Manipur.
3. All the Judges of the Family Courts, Manipur
4. All the Special Judges (ND&PS)/(ND&PS)(FTC), Manipur
5. All the Joint Registrars, High Court of Manipur
6. All the Deputy Registrars, High Court of Manipur
7. All the Assistant Registrars/Court Managers/L.R.O
8. The Principal Private Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The System Analyst, High Court of Manipur  
- He is requested to upload the same on official website of the High Court.
10. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur
12. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The Private Secretary to Registrar General, High Court of Manipur.
15. All the Superintendents, High Court of Manipur.
16. The persons concerned.
17. The Order book/Guard file.

  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR